

IN PURE HOUR HEAD ADMINISTRATIVE TRIBUNAL

KOLKATA BENCH

mapplication under Section 19 of the Administrative Tribunal Act, 1985;

O.A. No359/1558 of 2017

Smt. Budhni Munda
wife of Late Jainul Munda, resident of
Mission Line, Haldibari Tea Estate, Post
Office-Binnaguri, District-Jalpaiguri,
Pin-735203.

.....Applicant

- I. Union of 3414ia Service

 Through the Beceretary, Ministry
 of Debence adapter Blavan
 New Delhi 110001
- 2. Engineer-in-Chief, Military Engineer Services, Garrison Engineer, Room No.143, Kashmi House, Rajaji Marg, New Delhi, New Delhi-110011.
 - 2., Chief Engineer, Eastern Command, Military Engineer Services, Garrison Engineer, Fort William, Hastings House, Kolkata-700021.

- Services, Garrison Engineer, Siliguri
 Zone, having office at Sevoke Road,
 Salugara, Siliguri, District-Darjeeling. 735203
- 5 Commander Workers Engineer,
 Bengdubi, having office at Bengdubi,
 Post Office-Bengdubi, DistrictJalpaiguri. 735203
- 6. Major, Garrison Engineer (North),
 Binnaguri, having office at Binnaguri,
 Post Office-Binnaguri, DistrictJalpaiguri, Pin-735203.
- Assistant Engineer (Civil), Welfare Officer, Garrison Engineer (North), Binnaguri, having office at Binnaguri, Post Office-Binnaguri, District-Jalpaiguri, Pin-735203.
- R E.I. (Pension), Garrison Engineer (North), Binnaguri, having office at Binnaguri, Post Office-Binnaguri, District-Jalpaiguri, Pin-735203.

§ Senior Account Officer, C.D.A. (Fund), Meerat Cantonment, Uttarpradesh, Pin-250001.

19. PCDA (P), Draupadighat, Allahabad, Uttarpradesh, Pin-211014.

.....Respondents

CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA

O.A/350/1558/2017

Date of Order: 01.01.2020



Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

Budhni Munda

.....Applicant

Union of India & Ors.Respondents

For The Applicant(s):

None

For The Respondent(s): Mr. K.Prasad, Counsel

ORDER (ORAL)

Ms. Bidisha Banerjee, Member (J):

None appears for the applicant. Rule 15(1) of the CAT (Procedure) Rules, 1987 is invoked.

- Heard Mr. K.Prasad, Ld. Counsel for the respondents. 2.
- Ld. Counsel for the respondents submits that all the dues of the applicant have been cleared and credited to her account and, in support, he has placed a communication dated 26.08.2019 issued by the Garrison Engineer addressed to the Kusheshwar Prasad, Advocate, City Civil Court, Calcutta. In view of such, we dispose of this O.A. without any further orders.
- Applicant, if still aggrieved, may come up in a fresh O.A.

(Nandita Chatterjee) Member (A)

(Bidisha Banerjee) Member (J)

RK